

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 927 of 2020

IN THE MATTER OF:

Himalayan Crest Power Pvt. Ltd.

...Appellant

Vs.

Pankaj Khaitan,

Resolution Professional of M/s. Sasi Power Pvt. Ltd.

...Respondent

Present:

For Appellant:

Ms. Purti Gupta, Advocate

For Respondent:

Mr. Neeraj Kr. Gupta, Advocate for R-1

ORDER

(Through Virtual Mode)

10.03.2021: Heard Learned Counsel for the Appellant and Respondent.

List this matter for further '**hearing**' on **26th March, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

S.S./nn